

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**

**Petition No.81/2003**

**In the matter of**

Revising/fixing tariff/tariff norms for purchase of power by Delhi Transco Ltd. from Badarpur Thermal Power Station (3x95 MW + 2x210 MW)

**And in the matter of**

Delhi Transco Limited

....**Petitioner**

**Vs**

1. Badarpur Thermal Power Station, New Delhi
2. National Thermal Power Corporation, New Delhi
3. Ministry of Power, New Delhi
4. Power Grid Corporation of India Ltd, Gurgaon
5. Govt. of National Capital Territory of Delhi, New Delhi

....**Respondent**

**ORDER**

Issue notice to respondents 1 to 3 for hearing on 18.12.2003.

2. Chief Manager (Comml), PGCIL and Additional Secretary (Power), Govt. of National Capital Territory of Delhi shall be deleted from the array of respondents as they are not considered to be necessary or even desirable parties in the matter of fixation of tariff for power supplied from Badarpur Thermal Power Station to the petitioner.

**Sd/-  
(K.N. SINHA)  
MEMBER**

**Sd/-  
(ASHOK BASU)  
CHAIRMAN**

New Delhi dated the 18<sup>th</sup> November, 2003